

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2168  
ANSWERED ON 06/08/2021

**COMPUTERISATION OF GRAM PANCHAYATS**

2168. Dr. FAUZIA KHAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Gram Panchayats computerized in the country, State/Union Territory wise;
- (b) the number of Gram Panchayats which are yet to be computerized, State/Union Territory-wise;
- (c) the reasons for slow progress in this regard; and
- (d) the steps taken to accelerate the pace of computerization of Gram Panchayats?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The State/UT-wise details of Gram panchayats having computers and which do not have computers is given at **Annexure**.

(c) Panchayat being a State subject, providing basic infrastructure including computers etc. is primarily the responsibility of concerned State Government/ UT administration. The level of computerisation of GPs varies among States, depending upon the availability of electric power supply, internet connectivity, adequate computer- trained manpower, financial resources at the GP level etc.

(d) Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj (MoPR) had provided financial assistance to States/ UTs for e-enablement including computers and peripherals upto 2014-15. Under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), funds have been provided to States/UTs for provision of computer for their e-enablement. Further, the untied/ basic grants under 15<sup>th</sup> Finance Commission can be used by Rural Local Bodies (RLBs) for computer in the respective Rural Local Bodies.

MoPR is implementing e-Panchayat Mission Mode Project (MMP) under which a suite of core common applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licenses, etc.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the Gram Panchayats (approx. 2.55 lakh GPs) by broadband in the country. As on 16.07.2021, a total number of 1,58,266 GPs (including Block Head Quarters) have been made Service Ready in the country. Due to the COVID-19 related lockdown and restrictions the targeted date for the completion of the project is extended to August, 2023.

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**Annexure**

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 2168 to be answered on 06.08.2021

**State/UT wise information regarding No. of GPs with/ without Computers**

Sl. No	State	Gram Panchayats / RLBs / Village Councils (as per LGD updated on 19/01/2021)	GP Without computers	GP with Computer
1	Andaman & Nicobar Islands	70	0	70
2	Andhra Pradesh	13371	8218	5153
3	Arunachal Pradesh	1785	1652	133
4	Assam*	2197	747	1450
5	Bihar	8387	4143	4244
6	Chhattisgarh	11664	6766	4898
7	Dadra & Nagar Haveli and Daman & Diu	38	0	38
8	Goa	191	0	191
9	Gujarat*	14253	0	14253
10	Haryana	6196	4832	1364
11	Himachal Pradesh	3226	0	3226
12	Jammu & Kashmir	4289	4005	284
13	Jharkhand	4364	666	3698
14	Karnataka	6009	0	6009
15	Kerala	941	0	941
16	Ladakh	192	192	0
17	Lakshadweep	10	0	10
18	Madhya Pradesh	22798	9440	13358
19	Maharashtra	27884	918	26966
20	Manipur	161	96	65
21	Meghalaya	6983	1812	5171
22	Mizoram	864	501	363
23	Nagaland	1626	1206	420
24	Odisha	6798	0	6798
25	Puducherry	108	8	100
26	Punjab	13263	0	13263
27	Rajasthan	11341	0	11341
28	Sikkim	185	0	185
29	Tamil Nadu	12525	0	12525
30	Telangana	12769	11507	1262
31	Tripura*	591	723	0
32	Uttar Pradesh	58753	0	58753
33	Uttarakhand	7791	5852	1939
34	West Bengal	3340	0	3340
	<b>Total</b>	<b>265548</b>	<b>63284</b>	<b>202264</b>

\* Tripura- 589 GPs + 587 VDC